No. A-60011/1/2023-Admin.I (LA)
Government of India
Ministry of Law & Justice
Department of Legal Affairs
Admn. I Section

Shastri Bhawan, New Delhi Dated the 08th August, 2025

OFFICE MEMORANDUM

Subject: - Appointment of Officers as a Public Grievance Officer for CPGRAMS-reg.

The undersigned is directed to refer to this Department's O. M. of even number dated April, 2025 on the subject mentioned above and to state that in partial modification of the aforesaid OM, Shri Devanshu Kumar, Under Secretary has been designated as the Nodal Public Grievance Officer in the Department of Legal Affairs. His contact details are as below: -

Shri Devanshu Kumar, Under Secretary, Room No. 410 (D), D Wing, Department of Legal Affairs, 4th Floor, A- Wing, Shastri Bhawan, New Delhi, Tel.: 011-23383634, Email: devanshu.kumar01@nic.in

2. This issues with the approval of Competent Authority.

(Shweta Kamboj) Under Secretary

To,

Department of Administrative Reforms & Public Grievances [Kind Attn.: Ms. Jaya Dubey, Joint Secretary] Sardar Patel Bhawan, Sansad Marg, New Delhi -110001.

Copy to:

- 1. The Officer concerned.
- PSO to Law Secretary/Sr. PPS to AS (AM)/PSO/Sr. PPS to JS&LAs/CCA (DKS)/Sr. GA (MCP)/ JS (AKA)
- Incharge (Central Agency Section)/ Incharge (HC)/ Incharge (LC)/ Branch Secretariats, DLA
- 4. Smt. Pratibha Ahuja, Deputy Secretary, Department of Legal Affairs
- 5. PG Cell (LA);

- 6. All Sections/Officers, DLA7. NIC for uploading it on DLA's website/e-Office Notice Board;8. Personal file.